

As per the waiting list drawn up by the NDMC in 1981, for allotment of residential accommodation, there are 337 teachers, who have put in more than 10 years' service, on the waiting list.

(b) The information is being ascertained and will be laid on the Table of the Sabha.

News Item "Use of Outdated Statistical Norms Alleged"

6738. SHRI RASHEED MASOOD :
SHRI B.D. SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the Financial Express dated 26 March, 1983, alleging the use of outdated statistical norms to tone down the dismal food situation during the Sixth Plan period ; and

(b) if so, the reaction of Government with regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) :
(a) Yes, Sir.

(b) The Report of the Technical Group on Buffer Stock of Foodgrains to examine the feasibility of the buffer stocking policy of foodgrains for the Sixth Plan period is under consideration of the Government.

Setting up of Board for Horticulture

6739. SHRI CHIRANJI LAL SHARMA : Will the Minister of AGRICULTURE be pleased to state at what stage the proposal for setting up new Board of Horticulture for promoting fruits and vegetable industries is at present ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : The proposal to set up a National Horticulture Board as a registered Society under Registration of Societies Act, 1860 has been approved by the Cabinet. Action has been taken accordingly for preparing Articles of

Association giving details of the functions and organisation of the Board for the purpose of registering it as a Society.

Setting up of a New Board for the Development of Oil Seeds and Vegetable Oils

6740. SHRI CHIRANJI LAL SHARMA : Will the Minister of AGRICULTURE be pleased to state at what stage is the proposal to set up new board for the development of oil seeds and vegetable oils ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : A Bill for setting up of the National Oilseeds and Vegetable Oils Development Board giving details of its function and organisation is being finalised by the Ministry of Law for introduction in the Lok Sabha.

डी० डी० ए० द्वारा आवंटित प्लोटों पर मकानों के निर्माण के लिए समय बढ़ाना

6741. श्री अनवर अहमद : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली विकास प्राधिकरण ने उन सभी प्लॉटवासियों को मकान बनाने हेतु समय बढ़ाने की अनुमति दे दी है जिन्होंने किसी विशेष तारीख तक अपने 'ले-आउट प्लान' स्वीकृत करवा लिए थे;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है;

(ग) क्या उन प्लॉटधारियों को भी ऐसी अनुमति दी जाएगी जिन्होंने उस विशेष तारीख के बाद अपने प्लॉटों के 'प्लान' स्वीकृत करवाए थे;

(घ) यदि नहीं, तो प्लॉटधारियों के प्रति भेदभाव बरतने के क्या कारण हैं;

(ङ) क्या सरकार उपरोक्त प्लॉट-धारियों के लिए मकान बनाने की समयसीमा बढ़ाएगी ताकि इनमें से प्रत्येक प्लॉटधारी को दिल्ली विकास

प्राधिकरण का समय और फिर समय सीमा बढ़वाने के लिए अपना अलग-अलग समय बर्बाद न करना पड़े; और

(च) यदि नहीं, तो इसके क्या कारण हैं ?

निर्माण और आवास मंत्रालय में उपमंत्री (श्री मोहम्मद उस्मान आरिफ) (क) और (ख) : पट्टाकर्ता द्वारा निर्धारित मार्ग निर्देशनों के अनुसार प्लाट के कब्जे की तिथि से बिना किसी जुमाने के निर्माण के लिए तीन वर्षों की अवधि अनुमेय है। इस अवधि के बाद मार्ग निर्देशनों में तक किए गए जुमाने को वसूल करने पर समय वृद्धि दी जाती है। प्लाट धारियों की कठिनाइयों को देखते हुए दिल्ली विकास प्राधिकरण ने 26-3-1982 को एक सार्वजनिक नोटिस जारी किया जिसकी प्रतिलिपि सभा पटल पर रखी है। (ग्रन्थालय में रखी गई। देखिए संख्या LT—6359-85)

(ग) और (घ) : जुमाना यदि कोई हो वसूल करने के बाद प्रत्येक मामले में, गुणावगुण के आधार पर अनुमति दी जाएगी।

(ङ) और (च) : ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है।

Staff Training Colleges

6742. SHRI MANOHAR LAL SAINI : Will the Minister of IRRIGATION be pleased to state :

(a) is there any proposal before Government to establish staff training colleges to achieve better, efficient and organisational control in the problems now being faced and to be faced in future and to impart training to the serving engineers and also to the new entrants on the intricacies and efficient management of water resource ; and

(b) if so, how many staff training colleges have been established at the Centre and in the States and how many serving

engineers have been given training therefrom State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b). Yes, Sir. A proposal is under consideration in the Ministry of Irrigation for the setting up of a Training institute in the Central Water Commission to provide induction training and in-service training to the engineers and scientists of the Central Water Commission and the Central Ground Water Board. Information about training institutes in the States and training of engineers State-wise is not available.

Import of Bullock Cart Wheel

6743. SHRI ASHFAQ HUSAIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that as per Press reports, after Australia, U.S.A. has now developed a bullock cart wheel ;

(b) whether Government propose to import a large number of the bullock carts with IMF loan ; and

(c) if so, whether Government will also ensure that the bullock carts are imported along with new varieties of wheat seeds as the earlier Mexican varieties are now facing problems with Karnal Bunt ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : (a) Government have no such information.

(b) There is no such proposal.

(c) The question does not arise.

Losses suffered by F.C.I.

6744. SHRI ASHFAQ HUSAIN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that there has been loss due to spoilage and other handling etc. of about 12-16 million tonnes of wheat with FCI during last three years and if so,